

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.518/95

Wednesday, this the 7th day of August, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

B Jalaludeen,
Gangman,
Office of the Permanent Way Inspector,
Trivandrum Central. - Applicant

By Advocate Mr P Ramakrishnan

Vs

1. The Divisional Railway Manager,
Southern Railway,
Trivandrum.
2. The Divisional Personnel Officer,
Southern Railway,
Trivandrum.
3. S Shylaja,
Peon,
Office of the Divisional Electrical Engineer,
Southern Railway,
Trivandrum.
4. N Mekhala,
Peon,
Office of the Divisional Security Commissioner,
Southern Railway,
Trivandrum.
5. PM Rahim,
Peon,
Office of the Divisional Mechanical Engineer,
Southern Railway,
Trivandrum Central.
6. KT Ammini,
Peon,
Office of the Station Superintendent,
Southern Railway,
Trivandrum Central. - Respondents

By Advocate Mr James Nedumpara for Mr Mathews J Nedumpara

The application having been heard on 7.8.96 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

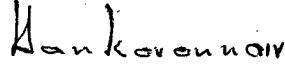
Applicant is a Gangman, seeking change of category, as Peon. According to him, among those who have made a request for change of category, he ranks very high. After the matter was argued at some length, counsel for applicant submitted that there are a number of vacancies, and that applicant will be satisfied if his request also is considered, for change of category to one of the vacancies. Standing counsel for respondents has no objection to this course. In these circumstances, we would direct respondents to consider applicant for change of category along with other eligible persons, subject to priorities if any under the rules.

2. With this direction we dispose of the application. No costs.

Dated, the 7th August, 1996.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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